

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3635
TO BE ANSWERED ON 10.12.2019

MISUSE OF PMAY FUNDS

3635. SHRI SUKHBIR SINGH BADAL:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has received any complaints regarding misuse of Pradhan Mantri Awas Yojana Funds in Punjab;
- (b) if so, the details thereof; and
- (c) whether the Government has initiated any action in this regard and if so, the details thereof?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a) to (c) : The complaints regarding irregularities in implementation and misuse of funds under Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) in States/Union Territories (UTs) including Punjab are received in the Ministry. Since the State Governments/ UTs are implementing PMAY-G on the ground, the complaints received in the Ministry are forwarded to the concerned State Government/UT for redressal of the grievances under intimation to this Ministry. As per the report received from the State Government of Punjab, no complaint captioned as “Misuse of PMAY funds” has been received. The State/UT wise, including the State of Punjab, number of complaints received and forwarded to the State Governments/UT Administration is given at **Annexure.**

ANNEXURE

STATEMENT IN REPLY TO PARTS (a) to (c) OF LOK SABHA UNSTARRED QUESTION NO. 3635 TO BE ANSWERED ON 10.12.2019 REGARDING MISUSE OF PMAY FUNDS

States /UTs wise list of complaints / grievances received and forwarded to the concerned States/ UTs since 01.04.2016 till 09.12.2019

S. No.	State Name	No. of complaints
1	Andhra Pradesh	2
2	Assam	9
3	Bihar	143
4	Chhattisgarh	19
5	Haryana	8
6	Jammu And Kashmir	2
7	Jharkhand	20
8	Karnataka	1
9	Kerala	3
10	Madhya Pradesh	57
11	Maharashtra	32
12	Manipur	1
13	Meghalaya	1
14	Odisha	39
15	Punjab	13
16	Rajasthan	40
17	Tamilnadu	9
18	Telangana	2
19	Tripura	1
20	Uttar Pradesh	505
21	Uttarakhand	7
22	West Bengal	54
Total		968
